1	2	3	4
7	Chakla coal block in North	444.00	Allotted to Essar's Tori
	Karanpura coalfields, Jharkhand		TPP
8	Ashok Karkata coal block in		
	North Karanpura coalfields,	2102.00	Allotted to Essar's Tori
	Jharkhand		TPP
9	Sayang coal block in Hasdeo-	742.121	Allotted to AES
	Arand coalfields, Chhattisgarh		Chhattisgarh Energy
			Pvt. Ltd.

Level of emission due to diesel driven SUVs

- 631. SHRI T.M. SELVAGANAPATHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that the transport sector contributed 75 per cent of emissions in the country and this was expected to rise to 15 per cent in 15 to 20 years;
- (b) whether it is also a fact that diesel driven SUVs contribute immensely to emission in the country;
- (c) if so, whether Government has any plan to reduce the level of emission by diesel driven SUVs; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) As per a recent report on Source Apportionment Study (SAS) carried out by the Central Pollution Control Board (CBCB) in collaboration with Ministry of Environment & Forests, in six cities namely Bangalore, Chennai, Delhi, Kanpur, Mumbai and Pune emissions of Particulate Matter (PM₁₀) from the transport sector is between 20 - 48% in these six cities with 20.5% in Delhi and 48.3% in Chennai.

The increase in number of vehicles directly causes more emissions and hence more air pollution. As regards the diesel Sport Utility Vehicles (SUVs), all diesel driven vehicles are known to cause higher emissions of Nitrogen Oxides (NOx) and particulate matter.

- (c) and (d) The Government has taken a number of measures for reducing emissions from vehicular sector which are as follows:
- 1) Bharat Stage (BS) -IV emission norms have been implemented in 13 cities of the country from 2010, while BS-III emission norms have been implemented in the entire country from 2010.
- 2) Future BS-IV compliant diesel vehicles are expected to have particulate traps for the reduction in particulates emissions and Selective Catalytic Reduction (SCR) system for NOx reduction in these vehicles.
- 3) The content of sulphur in BS-IV diesel has been reduced to 50 parts per million (ppm) from 350 ppm in BS-III diesel.
- 4) Improving the public transport system in terms of buses and rail to reduce the number of private vehicle.
- 5) Public transportation systems in various cities/towns are now running on clean fuels like Compressed Natural Gas (CNG), Liquefied Petroleum Gas (LPG), electric vehicles etc.
- 6) Pollution Under Control (PUC) norms for diesel vehicles have been revised and made stringent from the year 2010.

Funds for snow leopard project in Himachal Pradesh

†632. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Government of Himachal Pradesh had submitted a proposal for snow leopard project but the Central Government has not released funds, so far;
 - (b) if so, the reasons therefor;
- (c) whether the Ministry has received any new proposal from the State Government in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b)

The State Government of Himachal Pradesh has submitted

[†]Original notice of the question was received in Hindi.